

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:4844
ANSWERED ON:26.04.2010
ROUTING OF INTERNATIONAL CALLS
Rathod Shri Ramesh

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether some telecom companies have been allegedly found indulging in illegal routing of international calls through local lines in the country;
- (b) if so, the details thereof alongwith the names of the companies which have been indulged in such illegal activity;
- (c) the measures taken by the Government to control such illegal routing of international calls through local lines in the country; and
- (d) the action taken by the Government against the erring companies/persons in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

(a) Yes, Madam.

(b) The details of the companies/entities found indulging in illegal routing of international calls through local lines in the country during last three years is given in the Annexure.

(c) The Government has the following measures to control such illegal routing of international calls through local lines in the country:-

34 Telecom Enforcement, Resource & Monitoring (TERM) Cells have been created under the Department of Telecommunications (DoT) in various Licensed Telecom Service Areas and Major Telecom Districts of the country. TERM Cells, with the help of law enforcement agencies, constantly endeavour to check illegal routing of international calls with a view to curb illegal routing of international calls.

Toll free public number 1800-110-420 has been opened, so that general public can help the Department, in detection of set ups for illegal routing of international calls through local lines.

Department of Telecom has issued instructions and guidelines to all licensed service providers for effective monitoring, detection and prevention of such illegal routing.

Surveillance has been increased to detect the fraud by verifying the bulk booking of telephones and monitoring the call traffic.

(d) Equipments used in the illegal set up have been seized by Security Agencies and FIRs have been lodged against the offenders.